

ORISSA HIGH COURT

FILING REPORT AS ON :25/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000009/2021	M/S P.K.BEHURA AND CO. INFRA PVT. LTD. VS CENTRAL PUBLIC WORK DEPARTMENT	ISHWAR MOHANTY VS	// ()
2	BLAPL/0000600/2021	SK. WAJID VS STATE OF ODISHA	P.R.CHHATOI VS	KAKATAPUR /259 /2020 J.M.F.C.,NIMAPARA(Puri) GR/0000875/2020
3	BLAPL/0000601/2021	SUSHANTA KUMAR SETHI VS STATE OF ODISHA	OMM PRAKASH SAHU VS	BUGUDA /187 /2020 J.M.F.C.,BUGUDA(Ganjam) GR/0000178/2020
4	BLAPL/0000602/2021	RAJA@RAJ KISHORE MALLICK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /128 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001776/2020
5	BLAPL/0000603/2021	GOLAK BIHARI JENA VS STATE OF ODISHA	ABHISHEK DASH VS	BADSAHI /84 /2020 A.D.J.,BARIPADA(Mayurbhanj) ST/0000137/2020
6	BLAPL/0000604/2021	SANGRAM KESHARI BAITHARU VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	JAIPATNA /328 /2020 J.M.F.C, JAIPATNA(Kalahandi) CT/0000316/2020
7	BLAPL/0000605/2021	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	AKSHAYA KR. MOHAPATRA VS	JEYPORE SADAR /229 /2020 SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT(Koraput) TR/0000087/2020
8	BLAPL/0000606/2021	DILLIP KUMAR RANA VS STATE OF ODISHA	P.K.ROUT VS	BARANGA /149 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0002222/2020
9	BLAPL/0000607/2021	CHILA @ SUSANTA JENA @ SUSANTA KUMAR JENA VS STATE OF ODISHA	KHANOOD K.ROUT VS	AUL /6 /2021 J.M.F.C,AUL(Kendrapara *) GR/0000008/2021
10	BLAPL/0000608/2021	DEEPAK KUMAR MOHANTA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MURUDA /131 /2020 ()
11	BLAPL/0000609/2021	ATISH RAJ VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /431 /2020 ()

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12	BLAPL/0000610/2021	BHAGATRAM PUJARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /91 /2020 () //
13	BLAPL/0000611/2021	SAROJ KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /274 /2020 () //
14	BLAPL/0000612/2021	KABUL KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /80 /2018 () //
15	BLAPL/0000613/2021	BIKASH PATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /93 /2020 () //
16	BLAPL/0000614/2021	AJIT KHILLA VS STATE OF ODISHA	MANORANJAN PADHY VS	POTTANGI /103 /2020 () //
17	BLAPL/0000615/2021	BANDIA NAIK VS STATE OF ODISHA	PRAKASH K. MISHRA VS	KHANDAPARA /26 /2016 () //
18	BLAPL/0000616/2021	PRADUSH @ PRADYUSH BALIARSINGH VS STATE OF ODISHA	A.K.SAHOO VS	TUMUDIBANDHA /48 /2020 () //
19	BLAPL/0000617/2021	RABIN CHAND TAKRI @ MANTU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT SADAR /144 /2020 () //
20	BLAPL/0000618/2021	AJAY HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /144 /2020 () //
21	BLAPL/0000619/2021	LAMBUJA MAJHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DARINGBADI /127 /2020 () //
22	BLAPL/0000620/2021	SAMEDA MUTHAMAJHI @ SAMIR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /46 /2020 () //
23	BLAPL/0000621/2021	NIRMAL @ SADANANDA KUMBHAR	SARAT KUMAR JENA	AMBABHONA /118 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000622/2021	PAPU @ GYANARANJAN DAS	SARADA P.SARANGI	MANGALPUR /504 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000623/2021	SALU NAYAK @ BHARAT NAYAK	AMULYA RATNA PANDA	PHULBANI TOWN /212 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000624/2021	SUKANTA SETHI @ PANDAV	JYOTIRMAYA SAHOO	BANAPUR P.S. /390 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000625/2021	ASHOK DIGAL	AMULYA RATNA PANDA	TIKABALI /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000626/2021	MANOJ DEEP	S.MOHAPATRA	JUNAGARH /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000627/2021	KABITA ROUT @ BAG	S.MOHAPATRA	LAKHANA /66 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000628/2021	SANJIP KUMAR MOHANTA @ SANJEEP MOHANTA	NIJEEET MISHRA	JASHIPUR /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000629/2021	NIRANJAN MOHAPATRA	SURYA NARAYAN MISHRA	BALANGA /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000630/2021	KRUSHNA CHANDRA DAS @ KUSHA	SAMVIT MOHANTY	GOP /341 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000631/2021	PAMA @ PRAMOD PALAI	BIJAYA KUMAR RAGADA	AUL /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000632/2021	R.BHASKAR PATRA	ASHOK DAS	BERHAMPUR SADAR /194 /2017
		VS	VS	()

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35	BLAPL/0000633/2021	STATE OF ODISHA SABITRI BEHERA VS	PRAVASH CHANDRA JENA VS	// SORO /225 /2020 ()
36	BLAPL/0000634/2021	STATE OF ODISHA GULAM FARID VS	SURYA KANTA PRADHAN VS	// / /0 ()
37	BLAPL/0000635/2021	STATE OF ODISHA BHOLA PRADHAN VS	ARIJEET MISHRA VS	// TURUMUNGA /111 /2020 ()
38	BLAPL/0000636/2021	STATE OF ODISHA KUNA @ TUNA PRADHAN VS	PRASHANT KU SATPATHY VS	// TIKABALI /90 /2008 ()
39	BLAPL/0000637/2021	STATE OF ODISHA SILU DALAI VS	ASHOK DAS VS	// GOPALPUR /32 /2016 ()
40	BLAPL/0000638/2021	STATE OF ODISHA KABIRAJ BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /3 /2021 ()
41	BLAPL/0000639/2021	STATE OF ODISHA KORUKONDA GOPI KRISHNA @ K.GOPI KRISHNA VS	ANURAY (2) VS	// PARLAKHEMUNDI /302 /2020 ()
42	BLAPL/0000640/2021	STATE OF ODISHA RAJESH NAIK VS	ARIJEET MISHRA VS	// JASHIPUR /11 /2018 ()
43	BLAPL/0000641/2021	STATE OF ODISHA RAJ PAL SINGH VS	RAJIB LOCHAN PATNAIK VS	// MALKANGIRI /431 /2020 ()
44	BLAPL/0000642/2021	STATE OF ODISHA ROSAN @ RITU PARASETH VS	AKSHAYA KUMAR SAHOO VS	// TUMUDIBANDHA /60 /2020 ()
45	BLAPL/0000643/2021	STATE OF ODISHA SATYA LUHA VS STATE OF ODISHA	PULAKESH MOHANTY VS	// SUBALAYA /69 /2020 () //

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46	BLAPL/0000644/2021	ASHOK DAS VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /270 /2020 () //
47	BLAPL/0000645/2021	SANJAYA SAMANTARAY VS STATE OF ODISHA	B.K.NAYAK VS	BALANGA /168 /2019 () //
48	BLAPL/0000646/2021	JAGA @ ADITYA SAHU VS STATE OF ODISHA	ASHOK DAS VS	GOSANINUAGAM /152 /2020 () //
49	BLAPL/0000647/2021	HADIBANDHU DAS @ NARAYAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KARANJIA /267 /2020 () //
50	BLAPL/0000648/2021	MATHURA MALICK VS STATE OF ODISHA	B.K.NAYAK VS	BALLIGUDA /246 /2020 () //
51	BLAPL/0000649/2021	ULLASH KUMAR JENA @ SESADEBA VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /323 /2020 () //
52	BLAPL/0000650/2021	SUSA @ SUSANTA KUMAR PAIKARAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOP /200 /2019 () //
53	BLAPL/0000651/2021	AMAR ALI @ TAUFIQ VS STATE OF ODISHA	CHANDRALEKHA RAY VS	BURLA /334 /2020 () //
54	BLAPL/0000652/2021	BIBEK PURI @ BIBEKA PURI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /172 /2020 () //
55	BLAPL/0000653/2021	SUBAL BAG VS STATE OF ODISHA	BHOJARAJ SETH VS	DEOGAON /170 /2020 () //
56	BLAPL/0000654/2021	TUKU @ PABITRA JAL VS STATE OF ODISHA	BHOJARAJ SETH VS	DEOGAON /170 /2020 () //
57	BLAPL/0000655/2021	MANSINGHA NIAL	A.K.SAHOO	SINAPALI /163 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000656/2021	SABANA KULASIKA	D.R.BHOKTA	DASMANTAPUR /72 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000657/2021	DHANRAJ NAYAK	DIPTI RANJAN BHOKTA	KORAPUT SADAR /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000658/2021	RAMA MURTY KIRSANI	DIPTI RANJAN BHOKTA	JEYPORE SADAR /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000659/2021	ROSHAN @ SURAJ NAYAK	B.K.GHADEI	PURIGHAT /280 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000660/2021	NANDA @ SK. ALLAUDIN	ASIT KUMAR JENA	SIMULIA /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000661/2021	RINKU @LIKU GOCHHAYAT	RANJAN KUMAR PRADHAN	BRAHMAGIRI /185 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000662/2021	MD.DILDAR	R.N.MISHRA	RAIRANGPUR TOWN /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0000663/2021	DILU @ DILLIP MAHAPATRA	S.K.BHANJADEO	JANKIA P.S. /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0000664/2021	MANORANJAN MAHALI @ PINKU	AMITAV TRIPATHY	LAHUNIPADA /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0000665/2021	ALEKHA BHOI	SATYABRATA PANDA	CHARMAL /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0000666/2021	RANJAN DAS	SUBRATA PANDA	DHENKANAL SADAR /403 /2020
		VS	VS	()

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69	BLAPL/0000667/2021	STATE OF ODISHA BIJAY KUMAR MANIA VS	JUGALA KISHORE PANDA VS	// / /0 ()
70	BLAPL/0000668/2021	STATE OF ODISHA RAJU GAIN VS	ASIT KU JENA VS	// ORKEL /139 /2019 ()
71	BLAPL/0000669/2021	STATE OF ODISHA AKASH BAG VS	JUGALA KISHORE PANDA VS	// ATTABIRA /204 /2020 ()
72	BLAPL/0000670/2021	STATE OF ODISHA ARMAN @ MOHAMMAD ARMAN VS	JAGABANDHU SAHU VS	// BARGARH /116 /2020 ()
73	BLAPL/0000671/2021	STATE OF ODISHA BICHITRA MOHANTY VS	SARAT KUMAR JENA VS	// BALLIGUDA /140 /2020 ()
74	BLAPL/0000672/2021	STATE OF ODISHA GANGA HO VS	ARIJEET MISHRA VS	// THAKURMUNDA /21 /2020 ()
75	BLAPL/0000673/2021	STATE OF ODISHA SIBA ROUT @ DUGU @ DUBU VS	H.S.MISHRA VS	// FATEGARH /184 /2020 ()
76	BLAPL/0000674/2021	STATE OF ODISHA TRINATH ROUT VS	H.S.MISHRA VS	// FATEGARH /184 /2020 ()
77	BLAPL/0000675/2021	STATE OF ODISHA JAGANNATH DEBNATH VS	ASIT KUMAR JENA VS	// ORKEL /139 /2019 ()
78	BLAPL/0000676/2021	STATE OF ODISHA AMRESH KISAN VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /226 /2020 ()
79	BLAPL/0000677/2021	STATE OF ODISHA ASHOK KUMAR SAMANTRA @ DIPUNA LENKA VS STATE OF ODISHA	H.S.MISHRA VS	// FATEGARH /184 /2020 () //

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80	BLAPL/0000678/2021	PRASANTA KUMAR PRADHAN @ PRASANTA PRADHAN VS STATE OF ODISHA	RAMDAN TRIPATHY VS	// () //
81	BLAPL/0000679/2021	BATUA @ BIKASH BARIK VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	PURI TOWN /153 /2020 () //
82	BLAPL/0000680/2021	SILU PAHAN @ PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /497 /2020 () //
83	BLAPL/0000681/2021	ARJUN JANI @ KHILLA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT SADAR /131 /2020 () //
84	BLAPL/0000682/2021	DIMA @ ASIT KUMAR DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY(2) VS	CHAULIAGANJA /450 /2020 () //
85	BLAPL/0000683/2021	PRATAP SETHY @ MUNA VS STATE OF ODISHA	S.R.MULIA VS	DHARMASALA /392 /2020 () //
86	BLAPL/0000684/2021	AMARSINGH KARUAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /146 /2019 () //
87	BLAPL/0000685/2021	CHANDRAKANTA SWAIN @ PAPU VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /225 /2020 () //
88	BLAPL/0000686/2021	SUSHANT KUMAR SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	NARASINGHPUR /271 /2020 () //
89	BLAPL/0000687/2021	MANTU @ SUNIL KUMAR KARUA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	RAIRANGPUR (RURAL) /92 /2020 () //
90	CMP/0000046/2021	SURENDRA SENAPATI VS MITA SENAPATI	PRASANTA KUMAR SATAPATHY VS	// () //
91	CMP/0000047/2021	PAWAN @ PABAN KUMAR MAJHI	GAGANBIHARI SINGH	//

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		VS	VS	0
		MUNJANA MAJHI		//
92	CMP/0000048/2021	ACHUTANANDA SRICHANDAN	BHIKARI CHARAN PRADHAN	//
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha *)
		SURESH CHANDRA SRICHANDAN		CS/0000169/2007
93	CMP/0000049/2021	ANHEUSER BUSCH INBEV INDIA PVT LTD	BIDESH RANJAN BEHERA	//
		VS	VS	0
		MANOJ KUMAR JENA		//
94	CMP/0000050/2021	SAKHI SAHOO	JAYDEEP PAL	//
		VS	VS	0
		BAIRAGI SAMANTARAY		//
95	CMP/0000051/2021	DEBENDRANATH BARIK	SHISHIR KUMAR SWAIN	//
		VS	VS	0
		ABHIRAM BHOL		//
96	CONTC/0000547/2021	SUBRAT KUMAR DAS	ADV.	//
		VS	VS	0
		PADMALAYA PRUSTY		//
97	CONTC/0000548/2021	PATUA JENA	ADV.	//
		VS	VS	0
		G.MATHIVATHANAN		//
98	CONTC/0000549/2021	SAMBARI JENA	ADV.	//
		VS	VS	0
		SANGRAMJIT NAYAK		//
99	CONTC/0000550/2021	SAMBHUNATH BEHERA	ADV.	//
		VS	VS	0
		G.MATHIVATHANAN		//
100	CONTC/0000551/2021	GANESH CHANDRA ROUT	MANORANJAN NAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
101	CONTC/0000552/2021	BIKRAM KUMAR JAGDEV	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
102	CONTC/0000553/2021	PRASANNA KUMAR RATH	ADV.	//
		VS	VS	0

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103	CONTC/0000554/2021	SATYABRATA SAHOO MAHESWAR ROUT VS	NITISH KUMAR MISHRA VS	// // 0
104	CONTC/0000555/2021	SANJEEV CHOPRA SUDAM CHANDRA PANDA VS	ADV. VS	// // 0
105	CONTC/0000556/2021	BISHNUPAD SETHI RADHA BINOD PAUL VS	ADV. VS	// // 0
106	CONTC/0000557/2021	V.M.NAWAL KISHORE MANOJ SAI VS	ADV. VS	// // 0
107	CONTC/0000558/2021	PRADIPTA KUMAR MOHAPATRA DR.RUDRAMANI SAHOO VS	ADV. VS	// // 0
108	CONTC/0000559/2021	PRADIPTA KUMAR MOHAPATRA JAYANTI PRADHAN VS	ADV. VS	// // 0
109	CONTC/0000560/2021	SUBASH SINGH PUJARANI NAYAK VS	ADV. VS	// // 0
110	CONTC/0000561/2021	GANGADHAR SAHOO ODISHA GRAMYA BANK, KALAMCHHUIN BRANCH VS	ADV. VS	// // 0
111	CONTC/0000562/2021	NIROJ RANJAN NAYAK ODISHA GRAMYA BANK,KALAMCHHUIN BRANCH VS	ADV. VS	// // 0
112	CONTC/0000563/2021	MANAS RANJAN JENA ODISHA GRAMYA BANK, KALAMCHHUIN BRANCH VS	ADV. VS	// // 0
113	CONTC/0000564/2021	GOUTAM KUMAR RAM RABINARAYAN MISHRA VS	ADV. VS	// // 0
		SURENDRA KUMAR		//

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114	CONTC/0000565/2021	TANAYA NAIK VS SATYABRAT SAHU	SABYASACHI MISHRA VS	// 0 //
115	CONTC/0000566/2021	HEMANTA KUMAR SAHU VS SATYABRATA SAHU	ADV. VS	// 0 //
116	CONTC/0000567/2021	PRAMOD KUMAR BEHERA VS SASWATA MISHRA	ADV. VS	// 0 //
117	CONTC/0000568/2021	GOURANGA CHARAN SAHOO VS MATHURAM SEBAGRAM	ADV VS	// 0 //
118	CONTC/0000569/2021	SUCHITRA DASH VS SATYABRATA SAHU	ADV VS	// 0 //
119	CONTC/0000570/2021	ANANDA CHANDRA DAS VS B.K. MOHAPATRA	ADV VS	// 0 //
120	CONTC/0000571/2021	BHUPEN KUMAR ACHARYA VS SASWAT MISHRA	ADV VS	// 0 //
121	CONTC/0000572/2021	KALI CHARAN SADANGI VS DEO RANJAN SINGH	ADV VS	// 0 //
122	CONTC/0000573/2021	SUDHIR KUMAR ROUT VS SASWAT MISHRA	ADV VS	// 0 //
123	CONTC/0000574/2021	AMIT KUMAR MISHRA VS P.K.MOHAPATRA	KRISHNA CHANDRA SAHU VS	// 0 //
124	CONTC/0000575/2021	BIKAS KUJUR VS BISNUPADA SETHI	ADV VS	// 0 //
125	CONTC/0000576/2021	PRATIMA SAHOO	ADV.	//

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		VS	VS	0
		SATYABRATA SAHU		//
126	CONTC/0000577/2021	SUSANTA KUMAR DALAI	ADV	//
		VS	VS	0
		DR. MONA SHARMA		//
127	CONTC/0000578/2021	SHYAMA PRASAD DASH	ADV.	//
		VS	VS	0
		COLLECTOR,BALASORE		//
128	CONTC/0000579/2021	BANSIDHAR JENA	B.K.NAYAK-3	//
		VS	VS	0
		PRASANTA KUMAR JENA		//
129	CONTC/0000580/2021	PRATAP CHANDRA MOHANTY	S.K.NAYAK 2	//
		VS	VS	0
		TAHASILDAR DHAMNAGAR		//
130	CONTC/0000581/2021	BHARAT CHANDRA BEHERA	S.K.NAYAK 2	//
		VS	VS	0
		PRADEEP KUMAR SAHU		//
131	CONTC/0000582/2021	ACHHAB CHARAN NAYAK	ADV.	//
		VS	VS	0
		BIKASH RANJAN PARIDA		//
132	CONTC/0000583/2021	HENALATA SWAIN	ADV.	//
		VS	VS	0
		SASHI KANTA SINGH		//
133	CONTC/0000584/2021	BRAJAKISHORE DASH	ADV.	//
		VS	VS	0
		MADHAB CHANDRA MISHRA		//
134	CONTC/0000585/2021	PRASANNA KUMAR DASH	ADV.	//
		VS	VS	0
		SANJEEV CHOPRA		//
135	CONTC/0000586/2021	KAIBALYA MAHATARAY	SAMARENDRA MOHANTY	//
		VS	VS	0
		SANAT KUMAR MOHANTY		//
136	CONTC/0000587/2021	LOKANATH SAMAL	SAMARENDRA MOHANTY	//
		VS	VS	0

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137	CONTC/0000588/2021	SANAT KUMAR MOHANTY NABA KUMAR DAS VS	SAMARENDRA MOHANTY VS	// // 0
138	CONTC/0000589/2021	SANAT KUMAR MOHANTY BIJAY KRISHNA MANDAL VS	SAMARENDRA MOHANTY VS	// // 0
139	CONTC/0000590/2021	SANAT KUMAR MOHANTY PRAMOD CHANDRA PATTANAİK VS	ADV. VS	// // 0
140	CONTC/0000591/2021	SATYABRATA SAHOO SARAT CHANDRA BEHERA VS	ADV. VS	// // 0
141	CONTC/0000592/2021	SATYABRATA SAHOO AKSHYA KUMAR PUHAN VS	ADV. VS	// // 0
142	CONTC/0000593/2021	PRADIP KUMAR DASH KIRTAN PRADHAN VS	ADV. VS	// // 0
143	CONTC/0000594/2021	PRADIP KUMAR DASH SANGITA BEHERA @ HATI VS	ADV. VS	// // 0
144	CONTC/0000595/2021	SATYABRATA SAHU SUNIL KUMAR SAMANTA VS	ADV. VS	// // 0
145	CONTC/0000596/2021	SATYABRATA SAHU ARUNA KUMAR ROUT VS	SHASHIBHUSAN BISWAL VS	// // 0
146	CONTC/0000597/2021	SATYABRATA SAHU SUNIL KUMAR SAMANTA VS	ADV. VS	// // 0
147	CONTC/0000598/2021	SATYABRATA SAHU SRINIBASH JENA VS	SHASHIBHUSAN BISWAL VS	// // 0
		SATYABRATA SAHU		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0000599/2021	SUNIL KUMAR SAMANTA VS SASWATA MISHRA	ADV. VS	// 0 //
149	CONTC/0000600/2021	KISHORE CHANDRA JENA VS SATYABRATA SAHU	ADV. VS	// 0 //
150	CONTC/0000601/2021	PURUSOTTAM PANIGRAHI VS SATYABRATA SAHU	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
151	CONTC/0000602/2021	INDRAMANI NAYAK VS SATYABRATA SAHU	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
152	CONTC/0000603/2021	ANTARYAMI TRIPATHY VS BISHNUPADA SETHY	ADV. VS	// 0 //
153	CONTC/0000604/2021	BAIJAYANTI NAYAK VS SATYABRATA SAHOO	ADV VS	// 0 //
154	CONTC/0000605/2021	RABINDRANATHA PRADHAN VS SATYABRATA SAHOO	ADV. VS	// 0 //
155	CONTC/0000606/2021	MAGUNI CHARAN BEHERA VS SATYABRATA SAHOO	ADV VS	// 0 //
156	CONTC/0000607/2021	KABITARANI ACHARYA VS SATYABRATA SAHOO	ADV. VS	// 0 //
157	CONTC/0000608/2021	RABINDRA KUMAR GHADAI VS SATYABRATA SAHOO	ADV VS	// 0 //
158	CONTC/0000609/2021	JANAKI BALLAV PADHIHARI VS SATYABRATA SAHOO	ADV VS	// 0 //
159	CONTC/0000610/2021	BANALATA MOHANTY	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	CONTC/0000611/2021	SATYABRATA SAHOO RAMESH CHANDRA NATH	ADV	//
		VS	VS	()
161	CONTC/0000612/2021	SATYABRATA SAHOO ANIRUDHA MOHANTA	B.N.PARIDA	//
		VS	VS	()
162	CONTC/0000613/2021	SATYABRATA SAHU HEMANTA KU.MAHANTA	B.N.PARIDA	//
		VS	VS	()
163	CONTC/0000614/2021	SATYABRATA SAHU SANISCHAR PRADHAN	B.N.PARIDA	//
		VS	VS	()
164	CONTC/0000615/2021	SATYABRATA SAHU KAMALA KANTA MOHANTA	B.N.PARIDA	//
		VS	VS	()
165	CONTC/0000616/2021	SATYABRATA SAHU SUKADEV MOHANTA	B.N.PARIDA	//
		VS	VS	()
166	CONTC/0000617/2021	SATYABRATA SAHU KESHAB CHANDRA MISHRA	B.N.PARIDA	//
		VS	VS	()
167	CRLA/0000052/2021	SATYABRATA SAHU NAUSAD ALLI @ KUDURA ALLI	PRASANNA KUMAR PARHI	BADAMPAHAD /53 /2016
		VS	VS	()
168	CRLA/0000053/2021	STATE OF ODISHA MANU PATAGURU	U.C.MISHRA	//
		VS	VS	KOTOAGARH /44 /2018
169	CRLA/0000054/2021	STATE OF ODISHA BHOJARAJ @ BHUJA PRADHAN	JAGABANDHU SAHU	//
		VS	VS	BUDEN /1 /2019
170	CRLMA/0000017/2021	STATE OF ODISHA MANOJ KUMAR SAHU	ARIJEET MISHRA	//
		VS	VS	KARANJIA /232 /2020
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMA/0000018/2021	STATE OF ODISHA S. KALYANI VS	ANANDA CHANDRA SWAIN VS	// RAYAGADA TOWN /189 /2020 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada *) GR/0000422/2020
172	CRLMC/0000099/2021	STATE OF ODISHA ABHINASH@ASU MITTALI @AGRAWAL VS	MANOJ VERMA VS	DEOGARH /111 /2016 ()
173	CRLMC/0000100/2021	STATE OF ODISHA GOBINDA CHANDRA PANDA VS	BISWAJIT MOHAPATRA VS	// BALASORE VIGILANCE /32 /2013 ()
174	CRLMC/0000101/2021	SUPERINTENDENT POLICE,VIGILANCE BALASORE DEBARCHAN MIRDHA VS	JAGABANDHU SAHU VS	// / /0 ()
175	CRLMC/0000102/2021	STATE OF ODISHA SANGHAMITRA DASH VS	SUVASHISH PATTANAIAK VS	// / /0 ()
176	CRLMC/0000103/2021	STATE OF ODISHA TRILOCHANA MEHER VS	SMRUTI RANJAN MOHAPATRA VS	// /49 /2019 ()
177	CRLMC/0000104/2021	STATE OF ORISSA ASISH KUMAR MUKHI @ BIKI VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /28 /2020 ()
178	CRLMC/0000105/2021	STATE OF ODISHA GYANARANJAN MALIK VS	SURYAKANTA DWIBEDI VS	// PATTAMUNDAI /55 /2019 ()
179	CRLMC/0000106/2021	STATE OF ODISHA PRATAP PRASAD VS	BIDYADHAR MANASINGH VS	// SPL.TASK FORCE /16 /2019 ()
180	CRLMC/0000107/2021	STATE OF ODISHA CHANDRADHWAJ MEHER VS	SIDHARTH GOUTAM VS	// SINAPALI /115 /2019 ()
181	CRLMC/0000108/2021	STATE OF ODISHA DR. RATNAKARA PARIDA VS	KHAGESWAR BEHERA VS	// BADABAZAR /22 /2016 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLMC/0000109/2021	DIBAKAR BISOI VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /139 /2020 () //
183	CRLMC/0000110/2021	SUSHILA MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /294 /2018 () //
184	CRLMC/0000111/2021	BIKRAM BEHERA VS STATE OF ODISHA	PRANAYANEE DAS MOHAPATRA VS	KENDRAPARA /342 /2020 () //
185	CRLMP/0000147/2021	MAMATA RANI JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	/ /0 () //
186	CRLMP/0000148/2021	PRAKASH BEHERA VS STATE OF ORISSA	BISWAJIT SAHOO VS	/ /0 () //
187	CRLMP/0000149/2021	DEEPAK SWAIN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
188	CRLMP/0000150/2021	RANU PRADHAN VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //
189	CRLMP/0000151/2021	LINGARAJ JENA VS REPUBLIC OF INDIA	HEMANTA KUMAR MUND VS	BHUBANESWAR VIGILANCE /43 /2012 () //
190	CRLMP/0000152/2021	SAMARESH MANDAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
191	CRLMP/0000153/2021	NARAYAN PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 () //
192	CRLMP/0000154/2021	P.N.K.RAJENDRA VS STATE OF ORISSA	A.K.MOHANTY B VS	/ /0 () //
193	CRLMP/0000155/2021	PARAMANANDA SETHI	NIRANJAN PANDA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0000156/2021	AMULYA PATRA	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0000157/2021	MUNU ROHIDAS	SUMANTA KUMAR NAYAK	/ /0
		VS	VS	()
		D.G.P, ODISHA		//
196	CRLMP/0000158/2021	NIRUPAMA BEHERA	SANTOSH KUMAR DWIVEDY	/ /0
		VS	VS	()
		STATE OF ORISSA		//
197	CRLMP/0000159/2021	SILPA RANI JENA	N.C.ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0000160/2021	BANALATA JENA	BIRAJA PRASANNA SATAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0000161/2021	RANJUBALA PANDA	SURENDRA KU.BISWAL	/ /0
		VS	VS	()
		S.P, BALASORE		//
200	CRLMP/0000162/2021	KHIROD CHANDRA MALLICK	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0000163/2021	MANJIT KAUR SALUJA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
202	CRLMP/0000164/2021	SABITA JUAD	G.BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMP/0000165/2021	ARJUN CHARAN DAS	SATRUGHNA DASH (A)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMP/0000166/2021	RAJASHREE PARIDA	SHIVSANKAR MOHANTY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	CRLMP/0000167/2021	STATE OF ODISHA DEBASIS SHARMA VS	SATYABRATA MOHANTY VS	// / /0 ()
206	CRLMP/0000168/2021	STATE OF ODISHA SUDIPTA PATRA VS	JAYAKRISHNA MOHAPATRA VS	// / /0 ()
207	CRLMP/0000169/2021	STATE OF ODISHA NABINA NAIK VS	SABYASACHI MISHRA VS	// / /0 ()
208	CRLREV/0000026/2021	STATE OF ODISHA DISAYEL @ TULU SUNA VS	BASUDEV MISHRA VS	// TENTULIKHUNTI /39 /2012 ()
209	CRLREV/0000027/2021	STATE OF ODISHA DAMBARUDHAR BALABANTH VS	BIJAYA KUMAR MISHRA VS	// / /0 ()
210	CRLREV/0000028/2021	DHANALAXMI PATTNAIK SUNDER KISAN VS	ANANTA PRASAD MISHRA VS	// MAHULPALI /145 /2020 ()
211	CRLREV/0000029/2021	STATE OF ODISHA NAGESWAR PATRA VS	PRASANNA KUMAR MISHRA VS	// BHUBAN /260 /2020 ()
212	CRLREV/0000030/2021	STATE OF ODISHA KISHORE KUMAR BEHURA VS	PRAMOD KUMAR MISHRA VS	// / /0 ()
213	FAO/0000012/2021	STATE OF ODISHA DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	GRASIM MOHANTY VS	// // ()
214	FAO/0000013/2021	MAHADEB @ MAHADEV NAYAK DR.RANJAN KUMAR MUDULI VS	SADASIVA PATRA VS	// // ()
215	MACA/0000050/2021	STATE OF ODISHA NATIONAL INSURANCE COMPANY LTD. VS SHANTILATA JENA	ANUPAM DASH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	MACA/0000051/2021	SANATAN MARANDI VS PRASANTA BEHERA	B.SINGH(1) VS	// 0 //
217	RPFAM/0000006/2021	SANGRAM KESHARI VS RASMITA SETHI	S.K.BHANJADEO VS	// 0 //
218	RSA/0000007/2021	MADHUSUDAN DAS VS PRAFULLA KUMAR DAS	BISWAJIT MOHAPATRA VS	// 0 //
219	RSA/0000008/2021	JATINDRANATH RAY VS SUSANTA KUMAR BISWAL	RAMAKANTA MOHANTY VS	// 0 //
220	RVWPET/0000018/2021	SASANKA SEKHAR SAHU VS GENERAL ADMINISTRATION DEPT.	D.P.MOHANTY VS	// 0 //
221	TRP(C)/0000022/2021	RANJULATA PANDA VS PRASANNA KUMAR MISHRA	SURENDRA KUMAR BISWAL VS	// 0 //
222	TRPCRL/0000003/2021	SATYABHAMA BEHURIA VS SASMITA BAL @ BEHURIA	K.C.NAYAK VS	//0 0 //
223	TRPCRL/0000004/2021	IPSITA BEHERA VS ABANTI DAS	SURENDRA KUMAR BISWAL VS	BERHAMPUR TOWN /7 /2021 0 //
224	TRPCRL/0000005/2021	SUSANTA KUMAR MALLICK VS SASMITA MALLICK	H.N.TRIPATHY VS	//0 0 //
225	WA/0000081/2021	STATE OF ODISHA VS SHANKAR BERA	SR.S.C. (S AND ME) VS	// 0 //
226	WA/0000082/2021	STATE OF ODISHA VS HARIPADA CHAND	SR.S.C. (S AND ME) VS	// 0 //
227	WA/0000083/2021	STATE OF ODISHA	SR.S.C. (S AND ME)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		JOGENDRA NATH MOHANTY		//
228	WA/0000084/2021	STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
		BIJAYA KU.SARDAR		//
229	WP(C)/0002906/2021	RAMAKANTA ROUT	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0002907/2021	BISWAJIT HOTA	B.SAHOO	//
		VS	VS	0
		SUBHASHREE PANDA		//
231	WP(C)/0002908/2021	PRAFULLA KUMAR PANDA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0002909/2021	JUMAR KUMAR BISWAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0002910/2021	JAGANNATH DAS	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0002911/2021	KRUSHNA CHANDRA JENA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0002912/2021	SANTOSH KUMAR JAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0002913/2021	STATE PRIVATE INDUSTRIAL TRANING INST	BUDHASEN CHAITRAY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0002914/2021	NALINI PRAVA NAYAK	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0002915/2021	SANTOSH KUMAR MOHANTA	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0002916/2021	STATE OF ODISHA BHANJA KISHORE SAHOO VS	S.P.NATH VS	// // 0
240	WP(C)/0002917/2021	D.R., ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK PRAFULLA KUMAR MISHRA VS	MANAS PATI VS	// // 0
241	WP(C)/0002918/2021	STATE OF ODISHA ASSOCIATION OF ODISHA ICSE SCHOOL VS	PATITAPABAN PANDA VS	// // 0
242	WP(C)/0002919/2021	STATE OF ODISHA RATNABATI NAYAK VS	MANAS PATI VS	// // 0
243	WP(C)/0002920/2021	STATE OF ODISHA BHAGABAN PATRA VS	SIBA PRASAD PATI VS	// // 0
244	WP(C)/0002921/2021	STATE OF ODISHA SRIKANTA DAS VS	S.S.PARIDA VS	// // 0
245	WP(C)/0002922/2021	JYOTIPRAVA MOHANTY JOGESH KUMAR PATTNAIK VS	L.K.MOHANTY VS	// // 0
246	WP(C)/0002923/2021	STATE OF ODISHA ASHOK AGRAWALLA VS	SASWAT KUMAR ACHARYA VS	// // 0
247	WP(C)/0002924/2021	REGISTRAR OF COMPANIES, CUTTACK SATYABHAMA GARDIA VS	L.K.MOHANTY VS	// // 0
248	WP(C)/0002925/2021	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	PITAMBAR JENA VS	// // 0
249	WP(C)/0002926/2021	STATE OF ODISHA SUSHIL KUMAR PRADHAN VS D.G. AND I.G. OF POLICE, CUTTACK	GYANA RANJAN SETHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0002927/2021	TRINATH SABAR VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
251	WP(C)/0002928/2021	SATRUGHANA NAYAK VS THE COLLECTOR AND DM, KANDHAMAL	J.K.DIGAL VS	// 0 //
252	WP(C)/0002929/2021	AJAYA KUMAR RATHA VS THE COMMNR., LR AND S, ODISHA	DINABANDHU NAYAK VS	// 0 //
253	WP(C)/0002930/2021	SURENDRA KUMAR DHAL VS THE COMMNR., LR AND S, ODISHA	DINABANDHU NAYAK VS	// 0 //
254	WP(C)/0002931/2021	UTKAL MOHAPATRA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
255	WP(C)/0002932/2021	KAVI SANGRAM SATPATHY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
256	WP(C)/0002933/2021	CHANCHALA MOHANTA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
257	WP(C)/0002934/2021	SABITA DAS VS STATE OF ODISHA	N.SAHANI VS	// 0 //
258	WP(C)/0002935/2021	RASHMI RANJAN PATTNAIK VS GOVT. OF ODISHA	BIBHUDHENDRA DASH VS	// 0 //
259	WP(C)/0002936/2021	ANANTA KUMAR GANDHI VS STATE OF ODISHA	N.SAHANI VS	// 0 //
260	WP(C)/0002937/2021	SANJEEB KUMAR PANDA VS STATE OF ODISHA	N.SAHANI VS	// 0 //
261	WP(C)/0002938/2021	BINJHA BARIK	N.SAHANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0002939/2021	PRASANTA KUMAR BARIK	BIBHUDHENDRA DASH	//
		VS	VS	0
		GOVT. OF ODISHA		//
263	WP(C)/0002940/2021	ASIT KUMAR DAS	N.SAHANI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0002941/2021	SURESH KUMAR SAHOO	RASHMIKANTA MAHALIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0002942/2021	MIRARANI MOHANTY	NISIKANTA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0002943/2021	NARAHARI MAHANTA	MOHENDRA DALAI	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT., S AND ME DEPT.		//
267	WP(C)/0002944/2021	KSHETRA MOHAN SAHU	T.R.MEHER	//
		VS	VS	0
		THE STATE OF ODISHA		//
268	WP(C)/0002945/2021	ARJUN KUMAR PADHI	T.R.MEHER	//
		VS	VS	0
		THE STATE OF ODISHA		//
269	WP(C)/0002946/2021	KHAGESWAR KUMBHAR	T.R.MEHER	//
		VS	VS	0
		THE STATE OF ODISHA		//
270	WP(C)/0002947/2021	SUBASINI GANDA	ASHOK KU. MOHANTY	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION, ODISHA		//
271	WP(C)/0002948/2021	MEGHAMALHAR NAIK	T.R.MEHER	//
		VS	VS	0
		THE STATE OF ODISHA		//
272	WP(C)/0002949/2021	ASUTOSH ROY	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0002950/2021	STATE OF ODISHA HARAMOHAN DAS VS	SANTOSH KUMAR DWIVEDY VS	// // 0
274	WP(C)/0002951/2021	THE SECY., MINISTRY CORPORATE AFFAIRS BIJAY KUMAR BISOI VS	PRAFULLA KUMAR MAHAPATRA VS	// // 0
275	WP(C)/0002952/2021	STATE OF ODISHA CHAIRMAN CUM MANAGING DIRECTOR, MCK.D.DAS VS	VS	// // 0
276	WP(C)/0002953/2021	ABHIRAM SHARMA MONALISA PATNAIK VS	B.S.TRIPATHY 1 VS	// // 0
277	WP(C)/0002954/2021	STATE OF ODISHA DIPAK KUMAR PARMANIK VS	RABINARAYAN NAYAK VS	// // 0
278	WP(C)/0002955/2021	STATE OF ODISHA FANINDRA KUMAR DAS VS	R.C.RAY VS	// // 0
279	WP(C)/0002956/2021	THE SECY.MINISTRY CORPORATE AFFAIRS SNIGDHA MOHANTY VS	B.S.TRIPATHY 1 VS	// // 0
280	WP(C)/0002957/2021	STATE OF ODISHA SHANTILATA DAS VS	RAJENDRA KUMAR PRADHAN VS	// // 0
281	WP(C)/0002958/2021	SUB COLLECTOR CUM APPELLATE AUTHORITY, NAYAGARH SANJAY KUMAR HOTA VS	B.S.TRIPATHY 1 VS	// // 0
282	WP(C)/0002959/2021	STATE OF ODISHA NIRANJAN MOHAPATRA VS	R.N.SINGH VS	// // 0
283	WP(C)/0002960/2021	STATE OF ODISHA PRADYUMNA KUMAR SAHOO VS	B.S.TRIPATHY 1 VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0002961/2021	JYOTI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
285	WP(C)/0002962/2021	DR. SASMITA KUMARI PADHY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
286	WP(C)/0002963/2021	RASHMI RANJAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
287	WP(C)/0002964/2021	MITA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
288	WP(C)/0002965/2021	M/S.GOURAV CONSTRUCTION VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
289	WP(C)/0002966/2021	M/S. KALINGA FOODS AND BEVERAGES PVT. LTD. VS STATE OF ODISHA	J.M.PATTANAIAK VS	// 0 //
290	WP(C)/0002967/2021	SHIVASHISH SAHU VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
291	WP(C)/0002968/2021	SUSHANTA KUMAR BISWAL VS STATE OF ODISHA	T.R.MEHER VS	// 0 //
292	WP(C)/0002969/2021	BAISHNABA GADTIA VS STATE OF ODISHA	T.R.MEHER VS	// 0 //
293	WP(C)/0002970/2021	SUDHIR KUMAR MEHER VS STATE OF ODISHA	T.R.MEHER VS	// 0 //
294	WP(C)/0002971/2021	M/S. ARUN UDYODA PVT. LTD. VS R.T.O., CHANDIKHOL	ARUN KUMAR BUDHIA VS	// 0 //
295	WP(C)/0002972/2021	SMC, DIHAKATINA PRIMARY SCHOOL	PRADEEP KUMAR DAS	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002973/2021	SRUSTIDHAR JENA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0002974/2021	APURBA GOCHHAYAT	GYANA RANJAN SETHI	//
		VS	VS	0
		COLLECTOR AND D.M.,KENDRAPARA		//
298	WP(C)/0002975/2021	JAYANTA KUMAR JENA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0002976/2021	BHABESH BAL	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0002977/2021	NAROTTAM ROUSTRAY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0002978/2021	KRUPASINDHU SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0002979/2021	RATNAKAR SETHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002980/2021	PRABHATI MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0002981/2021	CHANDRABHANU MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0002982/2021	SAHADEV SINGH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0002983/2021	BHARATI DAS	GOPINATH SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0002984/2021	STATE OF ODISHA RUKMANI MAHANTA VS	K.K.SWAIN VS	// // 0
308	WP(C)/0002985/2021	STATE OF ODISHA CHATURBHUJA NAYAK VS	K.K.SWAIN VS	// // 0
309	WP(C)/0002986/2021	STATE OF ODISHA SANTOSH KUMAR KALET VS	SAILABALA JENA VS	// // 0
310	WP(C)/0002987/2021	STATE OF ODISHA TARUN KUMAR JENA VS	K.K.SWAIN VS	// // 0
311	WP(C)/0002988/2021	STATE OF ODISHA BIKRAM KISHORE JENA VS	K.K.SWAIN VS	// // 0
312	WP(C)/0002989/2021	STATE OF ODISHA MADHABA CHANDRA BEHERA VS	L.MISHRA VS	// // 0
313	WP(C)/0002990/2021	THE TAHASILDAR, DHENKANAL NIRANJAN PRADHAN VS	SHASHI BHUSAN BISWAL VS	// // 0
314	WP(C)/0002991/2021	STATE OF ODISHA BHAGYADHAR BRAHMA VS	P.K.NAYAK VS	// // 0
315	WP(C)/0002992/2021	UNION OF INDIA PREMANIDHI SAHOO VS	SHASHIBHUSAN BISWAL VS	// // 0
316	WP(C)/0002993/2021	STATE OF ODISHA SANTANU KUMAR DOBAI VS	SHASHIBHUSAN BISWAL VS	// // 0
317	WP(C)/0002994/2021	STATE OF ODISHA KHURSHID BEGUM VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0002995/2021	PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0002996/2021	ABHIMANYU DIKHIT VS STATE OF ODISHA	M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
320	WP(C)/0002997/2021	TEJRAJ PATI VS AXIS BANK LTD.	S.P.PATRA VS	// 0 //
321	WP(C)/0002998/2021	NIVARANI PANDA VS STATE OF ODISHA	KEDAR KUMAR DASH VS	// 0 //
322	WP(C)/0002999/2021	ANIRUDDHA BEHERA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
323	WP(C)/0003000/2021	CHINMAY PATI VS KOTAK MAHINDRA BANK LTD.	S.P.PATRA VS	// 0 //
324	WP(C)/0003001/2021	MAMATA MISHRA VS STATE OF ODISHA	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0003002/2021	TRILOCHAN BARIHA VS STATE OF ODISHA	T.R.MEHER VS	// 0 //
326	WP(C)/0003003/2021	EMTAZ HUSSAIN VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
327	WP(C)/0003004/2021	KALANDI SAHOO@ KUNAKAR SAHOO VS THE COMMNE., LR AND S, CUTTACK	DINABANDHU NAYAK VS	// 0 //
328	WP(C)/0003005/2021	ABHAYA PRADHAN MOHAPATRA VS UNION OF INDIA	SITANSU MOHAN SINGH VS	// 0 //
329	WP(C)/0003006/2021	BISHNU PRASAD BEHERA	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
330	WP(C)/0003007/2021	DEBENDRA KUMAR PATI	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0003008/2021	SADANANDA SAMAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
332	WP(C)/0003009/2021	SK JAHID	DIPTENDU SUNDAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0003010/2021	KRUPASINDHU BISWAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		UNION OF INDIA		//
334	WP(C)/0003011/2021	BHIKARI ROUT	BIBEKANANDA BHUYAN	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
335	WP(C)/0003012/2021	BHABAGRAHI SAHANI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE CHIEF GENERAL MANAGER, SBI		//
336	WP(C)/0003013/2021	RABINDRA CHOUDHURY	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0003014/2021	PURNA CHANDRA BINDHANI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0003015/2021	SUDESHNA PATRA	D.R.NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0003016/2021	MALLIK RAHIM BAKHAS	ARUN KUMAR BUDHIA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0003017/2021	PRANAYA KUMAR MOHANTY	SANGRAM JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0003018/2021	STATE OF ODISHA BIKASH KUMAR MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
342	WP(C)/0003019/2021	STATE OF ODISHA TUKU RANI MISTRY VS	S.C.CHOUDHURY VS	// // 0
343	WP(C)/0003020/2021	STATE OF ODISHA SARBESWAR SAHOO VS	SABYASACHI MISHRA VS	// // 0
344	WP(C)/0003021/2021	STATE OF ODISHA RAJKISHORE SWAIN VS	SABYASACHI MISHRA VS	// // 0
345	WP(C)/0003022/2021	STATE OF ODISHA KANHU CHARAN SAHU VS	SABYASACHI MISHRA VS	// // 0
346	WP(C)/0003023/2021	STATE OF ODISHA SUSANT KUMAR NAYAK VS	R.ACHARY VS	// // 0
347	WP(C)/0003024/2021	STATE OF ODISHA SANTANU KUMAR DEHURY VS	SABYASACHI MISHRA VS	// // 0
348	WP(C)/0003025/2021	STATE OF ODISHA AMARENDRA SWAIN VS	SABYASACHI MISHRA VS	// // 0
349	WP(C)/0003026/2021	STATE OF ODISHA PRAMOD KUMAR MOHAPATRA VS	SABYASACHI MISHRA VS	// // 0
350	WP(C)/0003027/2021	STATE OF ODISHA BIBHUTI CHANDRA DAS VS	SABYASACHI MISHRA VS	// // 0
351	WP(C)/0003028/2021	STATE OF ODISHA SUBASH CHANDRA SAMANTARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0003029/2021	BINOD BUDEK VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
353	WP(C)/0003030/2021	PRASANNA KUMAR PATTANAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
354	WP(C)/0003031/2021	PRAVAT CHANDRA MISHRA VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
355	WP(C)/0003032/2021	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
356	WP(C)/0003033/2021	SUKADSEV SWAIN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
357	WP(C)/0003034/2021	LALATENDU MOHARANA VS THE STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
358	WP(C)/0003035/2021	PRADEEP KUMAR DAKSHINARROY VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
359	WP(C)/0003036/2021	MOHAMMAD MUNA ANSARI @ MD.MUMMA VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.	DHIRENDRA DHIRENDRA KU.MOHAPATRA VS	// 0 //
360	WP(C)/0003037/2021	SURYA NARAYAN NAIK VS STATE OF ODISHA	DHIRENDRA KU.MOHAPATRA VS	// 0 //
361	WP(C)/0003038/2021	BABAJI CHARAN SAHOO VS PRINCIPAL, PRASANNA MANI COLLEGE OF PHYSICAL EDUCATION AND YOGA	GOKULANANDA MOHAPATRA VS	// 0 //
362	WP(C)/0003039/2021	GANESH PRASAD KHILAR VS STATE OF ODISHA	B.K.BARIK VS	// 0 //
363	WP(C)/0003040/2021	TEJASMITA MOHAPATRA	A.MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0003041/2021	SISIR KUMAR DASH	B.K.BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0003042/2021	JAGABANDHU PARIDA	B.K.BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0003043/2021	RABINDRA NATH JENA	PADMALAYA MOHAPATRA	//
		VS	VS	0
		EE, KHORDHA IRRIGATION DIVISION		//
367	WP(C)/0003044/2021	DEBASHIS RAY	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0003045/2021	PRADEEP KUMAR PANDA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0003046/2021	PRATIVA SAHOO@MISHRA	PADMALAYA MOHAPATRA	//
		VS	VS	0
		RUKMANI MISHRA		//
370	WP(C)/0003047/2021	HEMANTA KUMAR BARIK	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0003048/2021	ANJAN KUMAR PRADHAN	B.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0003049/2021	BERHAMPUR COOPERATIVE CENTRAL BANK	HIMANUJ BISWAL	//
		VS	VS	0
		ADDL.CENTRAL PROVIDENT FUND COMMNR.		//
373	WP(C)/0003050/2021	GOPAL PRASAD PATTANAIK	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0003051/2021	DR. LINGARAJ SATPATHY	AVIJIT MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0003052/2021	UTKAL UNIVERSITY PARSURAM PRADHAN VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// // 0 //
376	WP(C)/0003053/2021	BIDYUT CHANDRA PANDA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
377	WP(C)/0003054/2021	BADAL KLUMAR JOGANIA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
378	WP(C)/0003055/2021	PRATAP CHANDRA PARIDA VS STATE OF ODISHA	ASHOK MOHANTY VS	// 0 //
379	WP(C)/0003056/2021	MANAS SUBAHU HABADASINGH VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
380	WP(C)/0003057/2021	SRIKANTA PANDA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
381	WP(C)/0003058/2021	TILOTAMA DAS VS STATE OF ODISHA	P.R.MISHRA VS	// 0 //
382	WP(C)/0003059/2021	AMIYA KUMAR MOHAPATRA VS TAHASILDAR, CHANDBALI	PRATIK DASH VS	// 0 //
383	WP(C)/0003060/2021	BEBINA SAHOO VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
384	WP(C)/0003061/2021	SUNANDA TRIPATHY VS THE STATE OF ODISHA	B.K.ROUTRAY VS	// 0 //
385	WP(C)/0003062/2021	P.PREETISH RANJAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0003063/2021	SMRUTI SASWATI MISHRA VS UTKAL UNIVERSITY	PRATIK DASH VS	// 0 //
387	WP(C)/0003064/2021	SILON KUMAR SWAIN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
388	WP(C)/0003065/2021	M/S.SAHU TRADERS VS SALES TAX OFFICER, GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //
389	WP(C)/0003066/2021	AJAY KUMAR DAS VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
390	WP(C)/0003067/2021	DR.KARI BENU GOPAL PATRO VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
391	WP(C)/0003068/2021	SITAKANTA SAHU VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
392	WP(C)/0003069/2021	MAMATA DASH VS REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CUTTACK	BIGYAN KUMAR SHARMA VS	// 0 //
393	WP(C)/0003070/2021	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
394	WP(C)/0003071/2021	ASHOK KUMAR BARAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
395	WP(C)/0003072/2021	LALITENDU CHAMPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	WP(C)/0003073/2021	DAMBARUDHAR PATEL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
397	WP(C)/0003074/2021	AMITA CHHOTARAY	PRABODHA CH. NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0003075/2021	SASIKANTA DALAI	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0003076/2021	SARALABALA PRADHAN	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0003077/2021	SUKANTA MOHANTY	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0003078/2021	RAJ KISHORE GIRI	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0003079/2021	RASHMI RANJAN PRUSTY	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0003080/2021	RADHA RANJAN PANDA	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0003081/2021	SADANANDA MAHARANA	SATYA RANJAN MULIA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0003082/2021	SURESH CHANDRA DASH	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0003083/2021	ARJUN PANGI	SATYABRATA MOHANTY(1)	//
		VS	VS	0
		ORISSA HYDRO POWER CORP.		//
407	WP(C)/0003084/2021	BIKASH MAHALIK	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0003085/2021	PRABHAT KUMAR SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0003086/2021	STATE OF ODISHA CHINTAMANI BARIK VS	ALOK KU. MOHAPATRA VS	// // 0
410	WP(C)/0003087/2021	STATE OF ODISHA SANJOY KUMAR BISWAL VS	NIRANJAN SINGH (1) VS	// // 0
411	WP(C)/0003088/2021	STATE OF ODISHA DILLIP KUMAR PARIDA VS	K.K.SWAIN VS	// // 0
412	WP(C)/0003089/2021	STATE OF ODISHA RAJKISHORE POTHAL VS	K.K.SWAIN VS	// // 0
413	WP(C)/0003090/2021	STATE OF ODISHA RAMESH CHANDRA TRIPATHY VS	K.K.SWAIN VS	// // 0
414	WP(C)/0003091/2021	STATE OF ODISHA GANGA NARAYAN DASH VS	K.K.SWAIN VS	// // 0
415	WP(C)/0003092/2021	STATE OF ODISHA FARUK KHAN VS	K.K.SWAIN VS	// // 0
416	WP(C)/0003093/2021	STATE OF ODISHA BHOLANATH DHANGADAMAJHI VS	K.K.SWAIN VS	// // 0
417	WP(C)/0003094/2021	STATE OF ODISHA KABITA MANJARI GOCHHAYAT VS	K.K.SWAIN VS	// // 0
418	WP(C)/0003095/2021	STATE OF ODISHA BIKASH RANJAN SAMAL VS	K.K.SWAIN VS	// // 0
419	WP(C)/0003096/2021	STATE OF ODISHA RASHA BIHARI PATRA VS THE TAHASILDAR, KANTAPADA	MALAYA KUMAR MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0003097/2021	BIJAYA BARWA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
421	WP(C)/0003098/2021	GAYATRI TRIPATHY VS STATE OF ODISHA	JANAKI BALLAV SWAIN VS	// 0 //
422	WP(C)/0003099/2021	SITARAM SATAPATHY VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
423	WP(C)/0003100/2021	SATYA NARAYAN BEHERA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
424	WP(C)/0003101/2021	PATITAPABAN CHOUDHURY VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
425	WP(C)/0003102/2021	PURNIMA NAIK VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
426	WP(C)/0003103/2021	ADHIPBALA SAHU VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
427	WP(C)/0003104/2021	MADHUSMITA SWAIN VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
428	WP(C)/0003105/2021	MANJIT KAUR SALUJA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
429	WP(C)/0003106/2021	ASWINI KECHHU VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	// 0 //
430	WP(C)/0003107/2021	DILIP KUMAR PATNAIK VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
431	WP(C)/0003108/2021	PADMA MAJHI	ALOK KUMAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0003109/2021	LOHIT KUMAR MANGARAJ	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0003110/2021	LOCHANA MAJHI	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0003111/2021	PRASANNA KUMAR DASH	DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0003112/2021	AA YUSH JASORIA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		THE SUPDT. ENGINEER, ELECTRICAL CIRCLE, BALASORE		//
436	WP(C)/0003113/2021	PARAMANANDA BARIK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0003114/2021	PURNANANDA PANDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0003115/2021	SARADA MINES PVT. LTD.	SATYAJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0003116/2021	BATA KRUSHNA SAHOO	JANAKI BALLAV SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0003117/2021	GAGAN BIHARI ROUSTRAY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0003118/2021	AJITAV SIPRANSU PRASAD	JANAKI BALLAV SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0003119/2021	RANGADHAR KHUNTIA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0003120/2021	STATE OF ODISHA SAI KUMAR RAI VS	SUSANTA KU. MISHRA VS	// // 0
444	WP(C)/0003121/2021	D.G. AND I.G. OF POLICE, ODISHA BIPIN BIHARI MALI VS	KOUSIK ANANDA GURU VS	// // 0
445	WP(C)/0003122/2021	STATE OF ODISHA BICHITRA NANDA ACHARYA VS	KOUSIK ANANDA GURU VS	// // 0
446	WP(C)/0003123/2021	STATE OF ODISHA RENUKA SAHU VS	KOUSIK ANANDA GURU VS	// // 0
447	WP(C)/0003124/2021	STATE OF ODISHA RASMIMALA DASH VS	AMAR KUMAR MOHANTY VS	// // 0
448	WP(C)/0003125/2021	STATE OF ODISHA NARENDRA NATH @ NARENDRA KUMAR SARKAR VS	P.K.MOHANTY VS	// // 0
449	WP(C)/0003126/2021	BABAJI CHARAN BEHERA SONUP ROUT VS	P.K.MOHANTY VS	// // 0
450	WP(C)/0003127/2021	STATE OF ODISHA HEMANTA KUMAR SINGH VS	AMIYA KUMAR CHHATOI VS	// // 0
451	WP(C)/0003128/2021	STATE OF ODISHA SATYANARAYAN PATTANAIAK VS	JAYADEBA BEHERA VS	// // 0
452	WP(C)/0003129/2021	STATE OF ODISHA SUCHISMITA MOHAPATRA VS	MANOJ KUMAR PATI VS	// // 0
453	WP(C)/0003130/2021	STATE OF ODISHA JYOSNAMAYEE BEHERA VS	MANOJ KUMAR PATI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0003131/2021	SASMITA NAYAK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
455	WP(C)/0003132/2021	LAXMI PRASAD MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
456	WP(C)/0003133/2021	PRIYABRATA RAY VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
457	WP(C)/0003134/2021	PURNA CHANDRA NAYAK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
458	WP(C)/0003135/2021	CHITA RANJAN SETHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
459	WP(C)/0003136/2021	PRAMOD CHINARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
460	WP(C)/0003137/2021	B.GANGAMA@ GANGAMMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
461	WP(C)/0003138/2021	LARIMAN KHARSEL VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
462	WP(C)/0003139/2021	PRASAD KUMAR BADKIA VS STATE OF ODISHA	R.N.SINGH VS	// 0 //
463	WP(C)/0003140/2021	BRUNDABATI BHOI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
464	WP(C)/0003141/2021	KHALIA ROUTA VS SENIOR REGIONAL MANAGER, FCI	JYOTIRMAYA GUPTA VS	// 0 //
465	WP(C)/0003142/2021	GOLEKH BEHERA	ASHOK KUMAR SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	WP(C)/0003143/2021	GIRIDHARI SAMAL	DINABANDHU NAYAK	//
		VS	VS	()
		THE COMMNR., C AND S, ODISHA		//
467	WPCRL/0000013/2021	DEBARAJ SETHA	SANTANU KUMAR SARANGI	//0
		VS	VS	()
		STATE OF ODISHA		//
468	WPCRL/0000014/2021	MITHILA BAG	K.K.ROUT	//0
		VS	VS	()
		STATE OF ORISSA		//
469	WPCRL/0000015/2021	KUMARI ROUT	PRASANNA KUMAR MISHRA	//0
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0001017/2021	G.KRISHNA RAO	SOUBHAGYA KUMAR DASH	RAYAGADA /3 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati *)
		STATE OF ODISHA		GR/0000024/2021
471	ABLAPL/0001018/2021	ANANDA SETHI	P.R.CHHATOI	KHARABEL NAGAR P.S. /23 /2021
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha *)
		STATE OF ODISHA		CT/0000336/2021
472	ABLAPL/0001019/2021	MAHESWAR MAHARANA @ MAHESWAR MOHANTHA	SUSANTA HARICHANDAN	BHADRAK TOWN /24 /2021
		VS	VS	S.D.J.M.,BHADRAK(Bhadrak *)
		STATE OF ODISHA		GR/0000160/2021
473	ABLAPL/0001020/2021	CHANDRA PAL DUBEY	ARUN KUMAR PATRA	AINTHAPALI /661 /2020
		VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0004777/2020
474	ABLAPL/0001021/2021	LOKANATH DAS @ LOKA	SOUBHAGYA KUMAR DASH	BADABAZAR /16 /2021
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000117/2021
475	ABLAPL/0001022/2021	SURYA KANTA KAR	T.K.J.SAMANTA	MANGALA BAG /18 /2021
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0001023/2021	BASANTA KUMAR BAGHA @ BASANTA BAGH	PRAHALLADA SAHU	BOUDH /297 /2020
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0001024/2021	STATE OF ODISHA SILU PARIDA VS	ANANTA NARAYAN PATTANAYAK VS	CT/0000742/2020 DHENKANAL SADAR /7 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
478	ABLAPL/0001025/2021	STATE OF ODISHA DEEPAK SWAIN VS	SURESH KUMAR PANDA VS	GR/0000012/2021 BALIKUDA /189 /2020 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur *)
479	ABLAPL/0001026/2021	STATE OF ODISHA SOUMYA RANJAN DASH VS	MANOJ KUMAR PANDA VS	GR/0000847/2020 JAGATPUR /25 /2021 ()
480	ABLAPL/0001027/2021	STATE OF ODISHA MD. KUDRAT ALLI KHAN VS	SIDHARTHA DAS VS	// / /0 ()
481	ABLAPL/0001028/2021	STATE OF ODISHA BAHADUR MANDAL @ SAGAR VS	RAJIB LOCHAN PATNAIK VS	// MOTU /57 /2020 ()
482	ABLAPL/0001029/2021	STATE OF ODISHA MASUK ALI KHAN VS	SIDHARTHA DAS VS	// / /0 ()
483	ABLAPL/0001030/2021	STATE OF ODISHA SK. M.D.RAFIQUE VS	RAJENDRA NARAYAN ROUT VS	// MURUDA /19 /2021 ()
484	ABLAPL/0001031/2021	STATE OF ODISHA DEEPAK KUMAR MOHANTA @ DEEPAK KUMAR MOHANTA VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /181 /2020 ()
485	ABLAPL/0001032/2021	STATE OF ODISHA MINA KUMARI MOHAPATRA VS	NIRANJAN PANDA VS	// BANKI /12 /2021 ()
486	ABLAPL/0001033/2021	STATE OF ODISHA TOFAN MOHANTY VS	PRAMOD KUMAR JENA VS	// BASTA /346 /2016 ()
487	ABLAPL/0001034/2021	STATE OF ODISHA JAVED AKHTAR VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// JAGATPUR /553 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0001035/2021	NIRANJAN SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /261 /2020 () //
489	ABLAPL/0001036/2021	LAXMIDHAR MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /19 /2021 () //
490	ABLAPL/0001037/2021	KUMAR BISHOYI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /169 /2020 () //
491	ABLAPL/0001038/2021	GOLI SAMANTARAY VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JANKIA P.S. /9 /2021 () //
492	ABLAPL/0001039/2021	BHARATI MISHRA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /11 /2021 () //
493	ABLAPL/0001040/2021	ASHUTOSH TRIPATHY VS STATE OF ODISHA	BHAKTI PRASAD PATTANAIAK VS	CHAULIAGANJA /29 /2021 () //
494	ABLAPL/0001041/2021	SANJURANI MANDAL VS STATE OF ODISHA	AMIT KUMAR NATH VS	SINGLA /205 /2020 () //
495	ABLAPL/0001042/2021	BEHERA @ SIPU DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /359 /2020 () //
496	ABLAPL/0001043/2021	LINGARAJ NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /218 /2020 () //
497	ABLAPL/0001044/2021	DEEPAK BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JARAPADA /267 /2020 () //
498	ABLAPL/0001045/2021	CHITARANJAN PATI VS STATE OF ODISHA	S.MOHAPATRA VS	BANSADA /142 /2017 () //
499	ABLAPL/0001046/2021	HRUDA @ HRUDANANDA MEHER	PRAMODA KUMAR MISHRA	/351 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0001047/2021	STATE OF ODISHA BISWARANJAN NAYAK	RAJENDRA NARAYAN ROUT	// BHADRAK RURAL /173 /2019
		VS	VS	()
501	ABLAPL/0001048/2021	STATE OF ODISHA DEBARAJ SAHU	S.MOHAPATRA	// TITILAGARH /26 /2021
		VS	VS	()
502	ABLAPL/0001049/2021	STATE OF ODISHA SK.FARIYAD	S.MOHAPATRA	// SIMULIA /14 /2021
		VS	VS	()
503	ABLAPL/0001050/2021	STATE OF ODISHA KAILASH CHANDRA BEHERA	MOHENDRA KUMAR MOHAPATRO	// / /0
		VS	VS	()
504	ABLAPL/0001051/2021	STATE OF ODISHA SUJIT KUMAR MAITY	ASHOK KUMAR SAHOO	// MARINE PS AT JAMBO /4 /2021
		VS	VS	()
505	ABLAPL/0001052/2021	STATE OF ODISHA ANKIT KHANDELWAL	L.N.RAYATSINGH	// BARIPADA TOWN /271 /2014
		VS	VS	()
506	ABLAPL/0001053/2021	STATE OF ODISHA JADU PRADHAN	MANAS CHAND	// CHOUDWAR /33 /2021
		VS	VS	()
507	ABLAPL/0001054/2021	STATE OF ODISHA SANJAY PANDA @ PINKU	DEBASNAN DAS	// CHOUDWAR /594 /2020
		VS	VS	()
508	ABLAPL/0001055/2021	STATE OF ODISHA RAMESH SAMANTARAY @ DHAKADA	SAROJ KU. DASH	// TANGI (KHURDA) /348 /2020
		VS	VS	()
509	ABLAPL/0001056/2021	STATE OF ODISHA RAJESH SAHU	BIJAYA KUMAR RAGADA	// PADAMPUR /12 /2021
		VS	VS	()
510	ABLAPL/0001057/2021	STATE OF ODISHA BISWARANJAN BISWAL @ BISWAPRATAP BISWAL	BISWAPRATAP BISWAL	// GADISAGADA /66 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0001058/2021	STATE OF ODISHA BISWAJIT JENA @ GUNDURI VS	ASHOK KUMAR SAHOO VS	// PATKURA /47 /2021 ()
512	ABLAPL/0001059/2021	STATE OF ODISHA BHAGABAN DAS @ BAYA VS	ARIJEET MISHRA VS	// TIHIDI /21 /2021 ()
513	ABLAPL/0001060/2021	STATE OF ODISHA ALEKH KUMAR DALAI VS	S.ROUT VS	// LALBAG /20 /2021 ()
514	ABLAPL/0001061/2021	STATE OF ODISHA DIPAK PRADHAN VS	MANAS CHAND VS	// CHOUDWAR /33 /2021 ()
515	ABLAPL/0001062/2021	STATE OF ODISHA CHUMUKI @ SAROJINI MALLIK VS	BIJAY KUMAR MOHANTY VS	// BINJHARPUR /328 /2020 ()
516	ABLAPL/0001063/2021	STATE OF ODISHA KRUSHNA CHANDRA MALLICK VS	BIJAY KUMAR MOHANTY VS	// BINJHARPUR /16 /2021 ()
517	ABLAPL/0001064/2021	STATE OF ODISHA NARASINGH PANDA VS	SUBASH KU. PATTANAYAK VS	// MAHILA (BERHAMPUR) /2 /2021 ()
518	ABLAPL/0001065/2021	STATE OF ODISHA ARUN MANDAL VS	ASIT KUMAR JENA VS	// KALIMELA /11 /2021 ()
519	ABLAPL/0001066/2021	STATE OF ODISHA K.MARI VS	ASIT KUMAR JENA VS	// JATNI P.S. /46 /2021 ()
520	ABLAPL/0001067/2021	STATE OF ODISHA MOHAMMAD LAL (LALA) VS	MOHAMMOD IMMAMUDDIN VS	// / /0 ()
521	ABLAPL/0001068/2021	STATE OF ODISHA GIRISHA PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /10 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0001069/2021	MD. FIROZ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /9 /2021 () //
523	ABLAPL/0001070/2021	MUNA @ MAMTAJ MAHAMMAD VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	R.UDAYAGIRI /13 /2021 () //
524	ABLAPL/0001071/2021	PRABHAKAR DAS VS STATE OF ODISHA	NARENDRA PRASAD RATHA VS	KODALA /12 /2021 () //
525	ABLAPL/0001072/2021	KALPATARU MALLIK @ GULU VS STATE OF ODISHA	SIDHARTHA BAMKAR RAY VS	/ /0 () //
526	ABLAPL/0001073/2021	D. SAIPRASANT PATNAIK @ PRASANTA PATNAIK (S) VS STATE OF ODISHA	SIR @ S (S) PRASANT PATNAIK VS	PARLAKHEMUNDI /7 /2021 () //
527	ABLAPL/0001074/2021	LINGARAJ KANDI VS STATE OF ODISHA	B.K.NAYAK VS	GOP /14 /2021 () //
528	ABLAPL/0001075/2021	MADHU MANJARI PADHI VS STATE OF ODISHA	RUDRA RANJAN BARIK VS	VIGILANCE PS (BERHAMPUR) /26 /2020 () //
529	ABLAPL/0001076/2021	SARBESWAR KAR VS STATE OF ODISHA	DHARMENDRA SETHY VS	/ /0 () //
530	ABLAPL/0001077/2021	PRASANNA DALASINGH VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	JODAPADAR /38 /2019 () //
531	ABLAPL/0001078/2021	HIMANSU BRAHMABRATA @ HIMANSU SEKHAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA (1) VS	GOLANTHARA (BERHAMPUR) /314 /2020 () //
532	ABLAPL/0001079/2021	SUNIL BADABURA VS STATE OF ODISHA	D.R.BHOKTA VS	POTTANGI /4 /2021 () //
533	ABLAPL/0001080/2021	PRASANTA JAYSINGH	ASHWINI KUMAR DAS	CHANDAKA P.S. /10 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0001081/2021	STATE OF ODISHA DINABANDHU JENA	MANAS CHAND	// BEGUNIA P.S. /212 /2020
		VS	VS	()
535	ABLAPL/0001082/2021	STATE OF ODISHA BIJOY BHUSAN MOHAPATRA	U.C.MISHRA	// LINGARAJ P.S. /253 /2020
		VS	VS	()
536	ABLAPL/0001083/2021	STATE OF ODISHA RAMANDEEP SINGH	CHANDRALEKHA RAY	// MANCHESWAR P.S. /452 /2020
		VS	VS	()
537	ABLAPL/0001084/2021	STATE OF ODISHA K.SARATHI PATRA	SUJIT KUMAR PATNAIK	// KABISURYANAGAR (KODALA) /11 /2021
		VS	VS	()
538	ABLAPL/0001085/2021	STATE OF ODISHA ABDUL HAKIM @ SHAIKH ABDUL HAKIM	MANOJ KUMAR PATI	// JAGATSINGPUR /526 /2020
		VS	VS	()
539	ABLAPL/0001086/2021	STATE OF ODISHA AYAN KHAN @ KHURBAN KHAN	RAMDAS ACHARY	// CUTTACK SADAR /38 /2021
		VS	VS	()
540	ABLAPL/0001087/2021	STATE OF ODISHA SURAJ KUMAR HOTA	S.K.JOSHI	// BOLANGIR TOWN /310 /2020
		VS	VS	()
541	ABLAPL/0001088/2021	STATE OF ODISHA ALOK AGRAWAL	MANAS CHAND	// / /0
		VS	VS	()
542	ABLAPL/0001089/2021	STATE OF ODISHA TRINATH SAHOO	SOUBHAGYA S.DAS	// TANGI (KHURDA) /358 /2020
		VS	VS	()
543	ABLAPL/0001090/2021	STATE OF ODISHA PRAKASH BISWAL	N.C.ROUT	// KONARK /19 /2016
		VS	VS	()
544	ABLAPL/0001091/2021	STATE OF ODISHA PURNA CHANDRA JANI	MANAS CHAND	// BANAPUR P.S. /380 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0001092/2021	STATE OF ODISHA SWETA BASANTA JENA VS	J.K.KHUNTIA VS	// SECTOR-7 /8 /2021 ()
546	ABLAPL/0001093/2021	STATE OF ODISHA SUJATA DEHURY VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /92 /2020 ()
547	ABLAPL/0001094/2021	STATE OF ODISHA LIPU @ LIPURAJ NAIK VS	ARUN KUMAR DAS-1 VS	// PARJANG /256 /2020 ()
548	ABLAPL/0001095/2021	STATE OF ODISHA BISWAJIT PARIDA VS	BIDYADHAR PRADHAN VS	// BALANGA /14 /2021 ()
549	ABLAPL/0001096/2021	STATE OF ODISHA SHASTI RAJ BAGH @ SHASTI BAGHA VS	ASHOK JENA VS	// SONEPUR /86 /2020 ()
550	ABLAPL/0001097/2021	STATE OF ODISHA PURNA CHANDRA BEHERA VS	KUNJA SUNDAR DAS VS	// RAMBHA (KHALLIKOTE) /441 /2020 ()
551	ABLAPL/0001098/2021	STATE OF ODISHA DILLIP KUMAR DALAI VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /48 /2021 ()
552	ABLAPL/0001099/2021	STATE OF ODISHA DIBAKAR BISOI VS	ANIRUDHA DAS VS	// KOSAGUMUDA /139 /2020 ()
553	ABLAPL/0001100/2021	STATE OF ODISHA KESHAB CHANDRA MALIK @ MALLICK VS	BIKRAM CHANDRA GHADEI VS	// INDUSTRIAL /4 /2021 ()
554	ABLAPL/0001101/2021	STATE OF ODISHA KALPATARU KASTA VS	DEEPAK KUMAR DAS VS	// GOP /17 /2021 ()
555	ABLAPL/0001102/2021	STATE OF ODISHA LINGARAJ BAHINIPATY VS STATE OF ODISHA	MANOMOY BASU VS	// SURADA /8 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0001103/2021	AKASH SUNDARAY VS STATE OF ODISHA	MONOMOY BASU VS	BALUGAON P.S. /191 /2020 () //
557	ABLAPL/0001104/2021	CHANDESWAR PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /10 /2021 () //
558	ABLAPL/0001105/2021	JITENDRA SETHY @ JITU VS STATE OF ODISHA	JITENDRA SAMANTRAY VS	GOPALPUR /1 /2021 () //
559	ABLAPL/0001106/2021	KUMARA PRADHAN @ DINABANDHU PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /10 /2021 () //
560	ABLAPL/0001107/2021	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	FATEGARH /184 /2020 () //
561	ABLAPL/0001108/2021	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTRAY VS	PATTAPUR (DIGAPAHANDI) /5 /2021 () //
562	ABLAPL/0001109/2021	GEDU PRADHAN @ DURGA PRASAD PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /10 /2021 () //
563	ABLAPL/0001110/2021	PITABASH JENA VS STATE OF ODISHA	A.PATTANAİK VS	BHANDARIPOKHARI /22 /2021 () //
564	ABLAPL/0001111/2021	GUDU JAGDEV @ SANJAY KUMAR JAGADEV VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /14 /2021 () //
565	ABLAPL/0001112/2021	PANDABA PRADHAN @ PANDAB PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /10 /2021 () //
566	ABLAPL/0001113/2021	ASWAKA PRADHAN @ ASHOK PRADHAN VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /10 /2021 () //
567	ABLAPL/0001114/2021	GITARANI PATRA @ GITA	SARAT KUMAR JENA	NIHALPRASAD /142 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0001115/2021	DEEPAK PANIGRAHI @ SINU	SUSHANTA KUMAR SAMANTRAY	LALBAG /21 /2021
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0001116/2021	NEPAL ADJUED	SARBESWAR SAHOO	MURIBAHAL /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0001117/2021	DILLIP KUMAR PANIGRAHI	SRIDHAR RATH	GOLANTHARA (BERHAMPUR) /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0001118/2021	LAKSHMIDHAR @ NARANA JENA	SARBESWAR SAHOO	MARKAT NAGAR /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0001119/2021	RAGHUNATH SWAIN	RABINDRA NATH PRUSTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0001120/2021	RABINDRA CHAND	SURYAKANTA DWIBEDI	KAMARDA /2 /2021
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0001121/2021	MRUTYUNJAYA SWAIN	RABINDRA NATH PRUSTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0001122/2021	SUBHRAJIT BEJA	RANJAN KUMAR PRADHAN	SEA BEACH /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0001123/2021	BHAGYA PRAKASH MOHAPATRA @ KALIA	A.PATTANAİK	BHANDARIPOKHARI /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0001124/2021	GIRIDHARI PRADHAN	RANJAN KUMAR PRADHAN	SATYABADI /12 /2021
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0001125/2021	SUBASH CHANDRA NAYAK	PARSURAM DAS	BALIKUDA /12 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :25/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0001126/2021	STATE OF ODISHA UMAKANTA MOHANTA VS	SAMIR KUMAR MISHRA VS	// BETNOTI /277 /2020 ()
580	ABLAPL/0001127/2021	STATE OF ODISHA SANJIT KUMAR DAS @ RANJIT DAS VS	SURYAKANTA DWIBEDI VS	// SINGLA /15 /2021 ()
581	ABLAPL/0001128/2021	STATE OF ODISHA SIDHANT @ SIDHARTH KUMAR NAYAK VS	SUMANTA KUMAR NAYAK VS	// PARJANG /371 /2020 ()
582	ABLAPL/0001129/2021	STATE OF ODISHA ANANTA PUTEL @ ANTA PUTEL VS	S.K.JOSHI VS	// KANTABANJI /32 /2018 ()
583	ABLAPL/0001130/2021	STATE OF ODISHA HEMANTA MEHER VS	S.K.JOSHI VS	// /16 /2021 ()
584	ABLAPL/0001131/2021	STATE OF ODISHA DECHIRAJU VASUDEVA VENKATA LAXMI NARAYAN VS	SAMIR KUMAR MISHRA VS	// / /0 ()
585	ABLAPL/0001132/2021	REPUBLIC OF INDIA (C.B.I) MUKTI KANTA MISHRA VS	TAPESH ROY VS	// / /0 ()
586	WPC(OA)/0002532/2018	REPUBLIC OF INDIA (C.B.I) NIHAR RANJAN CHOUDHURY VS	SURYA NARAYAN PATNAIK VS	// / / ()
587	WPC(OAC)/0001138/2014	STATE OF ODISHA GAYADHAR NAYAK VS	MANOJ KUMAR MOHANTY VS	// / / ()
588	WPC(OAC)/0001397/2010	STATE OF ODISHA DEEPAK KUMAR MOHANTA VS	RABINDRA KUMAR PATNAIK VS	// / / ()
589	WPC(OAC)/0002538/2010	COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR MICHAEL KERKETA VS	NIRANJAN SINGH VS	// / / ()
		STATE OF ORISSA		//

ORISSA HIGH COURT

FILING REPORT AS ON :25/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WPC(OAC)/0003264/2017	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
591	WPC(OAC)/0004660/2016	MANMATH KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
592	CONTC(CPC)/0000222/2018	SWARNALATA BEBARTA PATTNAIK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :25/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2021 TRPCRL/3/2021	SATYABHAMA BEHURIA-MP	K.C.NAYAK
2	4/2021 TRPCRL/4/2021	IPSITA BEHERA-MP	SURENDRA KUMAR BISWAL
3	5/2021 TRPCRL/5/2021	SUSANTA KUMAR MALLICK-MP	H.N.TRIPATHY
4	8/2021 MATA/28/2020	ARUN KU.SAHU-MP	SAMIR KUMAR MISHRA
5	9/2021 RPFAM/6/2021	SANGRAM KESHARI-MP	S.K.BHANJADEO
6	10/2021 RPFAM/19/2020	MADHUSUDAN SUNA-MP	UPENDRA KUMAR SAMAL
7	18/2021 FAO/13/2021	DR.RANJAN KUMAR MUDULI-MP	SADASIVA PATRA
8	18/2021 WPC(OAC)/3264/2017	RAMA CHANDRA SAHOO-MP	DURGESH NARAYAN RATH
9	19/2021 FAO/513/2020	DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. KMPAN	DEEPA KUMAR
10	20/2021 FAO/447/2020	TIKE MAJHI-MP	DEEPALI MOHAPATRA
11	21/2021 FAO/351/2019	SUNITI BEHERA-MP	M/S.G.N.MISHRA
12	22/2021 FAO/351/2019	SUNITI BEHERA-MP	M/S.G.N.MISHRA
13	23/2021 RVWPET/18/2021	SASANKA SEKHAR SAHU-MP	D.P.MOHANTY
14	23/2021 TRP(C)/22/2021	RANJULATA PANDA-MP	SURENDRA KUMAR BISWAL
15	24/2021 CRLMP/151/2021	LINGARAJ JENA-MP	HEMANTA KUMAR MUND
16	25/2021 CRLMP/165/2021	ARJUN CHARAN DAS-MP	SATRUGHNA DASH (A)
17	33/2021 RSA/8/2021	JATINDRANATH RAY-MP	SUMITRA MOHANTY
18	34/2021 RSA/8/2021	JATINDRANATH RAY-MP	SUMITRA MOHANTY
19	35/2021 RSA/335/2019	SASANKA SEKHAR SAHOO-MP	M/S. N.K.SAHU
20	36/2021 RSA/208/2017	DR.JAGANNATH PADHI-MP	M/S. BIBIEKANANDA BHUYAN
21	37/2021 RSA/354/2019	RANJIT PR.RAUT-MP	M/S.GOKULANANDA PARIDA,S.SAHOO,B.SAHOO
22	40/2021 CRLREV/27/2021	DAMBARUDHAR BALABANTH-MP	BIJAYA KUMAR MISHRA
23	41/2021 CRLREV/28/2021	SUNDER KISAN-MP	ANANTA PRASAD MISHRA
24	42/2021 CRLREV/30/2021	KISHORE KUMAR BEHURA-MP	PRAMOD KUMAR MISHRA
25	43/2021 CRLREV/30/2021	KISHORE KUMAR BEHURA-MP	PRAMOD KUMAR MISHRA
26	47/2021	MAHESWAR ROUT-MP	NITISH KUMAR MISHRA

27	CONTC/554/2021 48/2021	HENALATA SWAIN-MP	ADV.
28	CONTC/583/2021 49/2021	ANHEUSER BUSCH INBEV INDIA PVT LTD-MP	BIDESH RANJAN BEHERA
29	CMP/49/2021 50/2021	SAKHI SAHOO-MP	JAYDEEP PAL
30	CMP/50/2021 51/2021	DEBENDRANATH BARIK-MP	SHISHIR KUMAR SWAIN
31	CMP/51/2021 71/2021	PRAVATI DIGAL-MP	M/S.AMULYA RATNA PANDA
32	CRLA/400/2017 71/2021	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
33	MACA/50/2021 72/2021	SANATAN MARANDI-MP	B.SINGH(1)
34	MACA/51/2021 92/2021	KAMAL BEHERA-MP	SARAT KUMAR JANA
35	BLAPL/5514/2020 92/2021	GOBINDA CHANDRA PANDA-MP	BISWAJIT MOHAPATRA
36	CRLMC/100/2021 93/2021	SEBA BAG SINGH-MP	MAHES DAS
37	BLAPL/8626/2020 93/2021	DEBARCHAN MIRDHA-MP	JAGABANDHU SAHU
38	CRLMC/101/2021 94/2021	ABANI KANTA MISHRA-MP	M/S.JAGANATH PATNAIK
39	BLAPL/134/2017 94/2021	SANGHAMITRA DASH-MP	SUVASHISH PATTANAİK
40	CRLMC/102/2021 95/2021	TRILOCHANA MEHER-MP	SMRUTI RANJAN MOHAPATRA
41	CRLMC/103/2021 96/2021	JITENDRA KU.SINGH-MP	M/S.R.P.KAR
42	CRLMC/130/2017 97/2021	DEBASIS SWAIN-MP	DEVASHIS PANDA
43	BLAPL/4277/2020 97/2021	JITENDRA KU.SINGH-MP	M/S.R.P.KAR
44	CRLMC/130/2017 98/2021	DIPAK KU.MOHANTY-MP	M/S.BIPLAB MOHANTY
45	BLAPL/2911/2017 98/2021	PRATAP PRASAD-MP	BIDYADHAR MANASINGH
46	CRLMC/106/2021 99/2021	MANTU SATNAMI-MP	T.R.MEHER
47	BLAPL/7109/2020 99/2021	CHANDRADHWAJ MEHER-MP	SIDHARTH GOUTAM
48	CRLMC/107/2021 100/2021	DR. RATNAKARA PARIDA-MP	KHAGESWAR BEHERA
49	CRLMC/108/2021 101/2021	DIBAKAR BISOI-MP	ANIRUDHA DAS
50	CRLMC/109/2021 102/2021	SUSHILA MOHANTY-MP	AMULYA RATNA PANDA
51	CRLMC/110/2021 103/2021	CHANDRAKANTA PAIKARAY-MP	SURYAKANTA DWIBEDI
52	CRLMC/69/2021 104/2021	SUBASH CHANDRA BARIK-MP	SURYAKANTA DWIBEDI
53	CRLMC/70/2021 106/2021	BIKRAM BEHERA-MP	PRANAYANEE DAS MOHAPATRA
54	CRLMC/111/2021 282/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
55	WA/81/2021 283/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
56	WA/81/2021 284/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
57	WA/81/2021 285/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

58	286/2021 WA/222/2017	SUNDARAM FINANCE LTD.-MP	M/S.NALINIKANTA DASH
59	287/2021 WA/82/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
60	288/2021 WA/82/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
61	289/2021 WA/82/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
62	290/2021 WA/82/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
63	291/2021 WA/83/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
64	292/2021 WA/83/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
65	293/2021 WA/82/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
66	294/2021 WA/83/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
67	295/2021 WA/84/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
68	296/2021 WA/84/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
69	297/2021 WA/84/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
70	298/2021 WA/84/2021	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
71	1452/2021 WP(C)/2773/2021	TUKUNA BHOI-MP	PRASANNA KUMAR DASH
72	1453/2021 WP(C)/2906/2021	RAMAKANTA ROUT-MP	GYANA RANJAN SETHI
73	1454/2021 WP(C)/2908/2021	PRAFULLA KUMAR PANDA-MP	GYANA RANJAN SETHI
74	1455/2021 WP(C)/2909/2021	JUMAR KUMAR BISWAL-MP	GYANA RANJAN SETHI
75	1456/2021 WP(C)/2910/2021	JAGANNATH DAS-MP	GYANA RANJAN SETHI
76	1457/2021 WP(C)/2912/2021	SANTOSH KUMAR JAL-MP	GYANA RANJAN SETHI
77	1458/2021 WP(C)/2911/2021	KRUSHNA CHANDRA JENA-MP	MANAS PATI
78	1459/2021 WP(C)/2913/2021	STATE PRIVATE INDUSTRIAL TRAINING INSTITUTE ASSOCIATION-MP	ANUP KUMAR BOSE
79	1460/2021 WP(C)/2918/2021	ASSOCIATION OF ODISHA ICSE SCHOOL-MP	PATITAPABAN PANDA
80	1461/2021 WP(C)/37203/2020	PREETI REKHA SINGH-MP	ANUP KUMAR BOSE
81	1462/2021 WP(C)/2927/2021	TRINATH SABAR-MP	PRASANTA KUMAR JENA
82	1463/2021 WP(C)/2943/2021	NARAHARI MAHANTA-MP	MOHENDRA DALAI
83	1464/2021 WP(C)/2950/2021	HARAMOHAN DAS-MP	R.C.RAY
84	1465/2021 WP(C)/2952/2021	CHAIRMAN CUM MANAGING DIRECTOR, MCL.-MP	M.M.SWAIN
85	1466/2021 WP(C)/2953/2021	MONALISA PATTNAIK-MP	B.S.TRIPATHY 1
86	1467/2021 WP(C)/2955/2021	FANINDRA KUMAR DAS-MP	R.C.RAY
87	1468/2021 WP(C)/2956/2021	SNIGDHA MOHANTY-MP	B.S.TRIPATHY 1
88	1469/2021 WP(C)/2957/2021	SHANTILATA DAS-MP	RAJENDRA KUMAR PRADHAN
89	1470/2021	SANJAY KUMAR HOTA-MP	B.S.TRIPATHY 1

90	WP(C)/2958/2021 1471/2021	PRADYUMNA KUMAR SAHOO-MP	B.S.TRIPATHY 1
91	WP(C)/2960/2021 1472/2021	JYOTI RANJAN DAS-MP	PRASANTA KUMAR NANDA
92	WP(C)/2961/2021 1473/2021	RASHMI RANJAN DAS-MP	PRASANTA KUMAR NANDA
93	WP(C)/2963/2021 1474/2021	M/S.GOURAV CONSTRUCTION-MP	PRABODHA CH. NAYAK
94	WP(C)/2965/2021 1475/2021	M/S. KALINGA FOODS AND BEVERAGES PVT. LTD.-MP	J.M.PATTANAIAK
95	WP(C)/2966/2021 1476/2021	SHIVASHISH SAHU-MP	PRABODHA CH. NAYAK
96	WP(C)/2967/2021 1477/2021	SMC, DIHAKATINA PRIMARY SCHOOL-MP	PRADEEP KUMAR DAS
97	WP(C)/2972/2021 1478/2021	APURBA GOCHHAYAT-MP	GYANA RANJAN SETHI
98	WP(C)/2974/2021 1479/2021	KRUPASINDHU SAHU-MP	BIRAJA PRASANNA DAS
99	WP(C)/2978/2021 1480/2021	PRATAP CHANDRA MOHAPATRA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
100	WP(C)/2995/2021 1481/2021	ABHIMANYU DIKHIT-MP	M.PRATAP @ P.K.MOHAPATRA
101	WP(C)/2996/2021 1482/2021	NIVARANI PANDA-MP	KEDAR KUMAR DASH
102	WP(C)/2998/2021 1483/2021	TEJRAJ PATI-MP	S.P.PATRA
103	WP(C)/2997/2021 1484/2021	ANIRUDDHA BEHERA-MP	DURLLABHA RANJAN MISHRA
104	WP(C)/2999/2021 1485/2021	CHINMAY PATI-MP	S.P.PATRA
105	WP(C)/3000/2021 1486/2021	ARUN NATH-MP	PRADEEP KUMAR DAS
106	WP(C)/586/2021 1487/2021	A.P.MANPOWER CONSULTANCY AND SECURITY PVT. LTD.-MP	DURKINDA MOHANTY
107	WP(C)/35726/2020 1488/2021	MAMATA MISHRA-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
108	WP(C)/3001/2021 1489/2021	BIPRA RANJAN BARIK-MP	SUSHANTA KUMAR MISHRA
109	WP(C)/38269/2020 1490/2021	DEVIDUTTA DAS-MP	SURYAKANTA DASMOHAPATRA
110	WP(C)/38177/2020 1491/2021	RATIKANTA BEHERA-MP	SUSHANTA KUMAR MISHRA
111	WP(C)/12/2021 1497/2021	PRABHAT KUMAR ACHARYA-MP	M/S.SARVAVID S.PRADHAN
112	WP(C)/3606/2018 1498/2021	SUDHIR KUMAR ROUT-MP	SAMEER KUMAR DAS
113	WP(C)/33716/2020 1499/2021	SITANSU MOHAN MOHANTY-MP	M/S.AMIYA KUMAR MOHANTY A
114	WP(C)/12253/2018 1500/2021	MAMATA BIDHAR-MP	M/S.KALI PRASANNA MISHRA
115	WP(C)/17252/2019 1501/2021	DEBENDRA KUMAR PATI-MP	BHAGABAN BEHERA
116	WP(C)/3007/2021 1502/2021	DEBENDRA KUMAR PATI-MP	BHAGABAN BEHERA
117	WP(C)/3007/2021 1503/2021	SCHOOL MANAGING COMMITTEE, JALASUAN PRIMARY SCHOOL-MP	SUBHOJIT PARIJA
118	WP(C)/984/2021 1504/2021	SCHOOL MANAGING COMMITTEE, JALASUAN PRIMARY SCHOOL-MP	SANKU KUMAR BISWAL
119	WP(C)/984/2021 1507/2021	PURNA CHANDRA BINDHANI-MP	SIDHESWAR MALLIK
120	WP(C)/3014/2021 1508/2021	BIKASH KUMAR MEHER-MP	MOHENDRA KUMAR MOHAPATRO
	WP(C)/3018/2021		

121	1509/2021 WP(C)/33448/2020	PRADHAN BUILDER PVT.LTD.-MP	SHIB SHANKAR MOHANTY
122	1510/2021 WP(C)/3031/2021	PRAVAT CHANDRA MISHRA-MP	BINI MISHRA
123	1511/2021 WP(C)/3035/2021	PRADEEP KUMAR DAKSHINARROY-MP	S.K.SANGANERIA
124	1512/2021 WP(C)/3037/2021	SURYA NARAYAN NAIK-MP	DHIRENDRA KU.MOHAPATRA
125	1513/2021 WP(C)/36743/2020	TAPAS RANJAN JENA-MP	SUSANTA KUMAR DASH
126	1514/2021 WP(C)/3051/2021	DR. LINGARAJ SATPATHY-MP	AVIJIT MISHRA
127	1515/2021 WP(C)/3052/2021	PARSURAM PRADHAN-MP	RAMA CHANDRA RAY
128	1516/2021 WP(C)/3054/2021	BADAL KLUMAR JOGANIA-MP	NIRANJAN LENKA
129	1517/2021 WP(C)/3055/2021	PRATAP CHANDRA PARIDA-MP	ASHOK MOHANTY
130	1518/2021 WP(C)/15125/2015	GADADHAR PRADHAN-MP	M/S.AYUSMAN MAHANTA
131	1519/2021 WP(C)/3060/2021	BEBINA SAHOO-MP	SARAT KUMAR ACHARYA
132	1520/2021 WP(C)/3061/2021	SUNANDA TRIPATHY-MP	B.K.ROUTRAY
133	1521/2021 WP(C)/3065/2021	M/S.SAHU TRADERS-MP	PRANAYA KISHORE HARICHANDAN
134	1522/2021 WP(C)/3065/2021	M/S.SAHU TRADERS-MP	PRANAYA KISHORE HARICHANDAN
135	1523/2021 WP(C)/3074/2021	AMITA CHHOTARAY-MP	PRABODHA CH. NAYAK
136	1524/2021 WP(C)/3076/2021	SARALABALA PRADHAN-MP	SATYABRATA MOHANTY
137	1525/2021 WP(C)/3079/2021	RASHMI RANJAN PRUSTY-MP	SATYABRATA MOHANTY(1)
138	1526/2021 WP(C)/3082/2021	SURESH CHANDRA DASH-MP	PRASANTA KUMAR MISHRA
139	1527/2021 WP(C)/15125/2015	GADADHAR PRADHAN-MP	BIBEKANANDA BHUYAN
140	1528/2021 WP(C)/3083/2021	ARJUN PANGI-MP	SATYABRATA MOHANTY(1)
141	1529/2021 WP(C)/3084/2021	BIKASH MAHALIK-MP	PRASANTA KUMAR MISHRA
142	1530/2021 WP(C)/17816/2019	DR.SIBA PRASAD PANIGRAHI-MP	M/S.BIBHU PRASAD DAS, M/S.SURYA NARAYAN PAT
143	1531/2021 WP(C)/17816/2019	DR.SIBA PRASAD PANIGRAHI-MP	M/S.BIBHU PRASAD DAS
144	1532/2021 WP(C)/3086/2021	CHINTAMANI BARIK-MP	ALOK KU. MOHAPATRA
145	1533/2021 WP(C)/31961/2020	MAMATA NAYAK @ RAJASHREE SAHOO-MP	SOMANATH MISHRA, M/S.K.A.GURU
146	1534/2021 WP(C)/26289/2020	BIKASH PARIDA-MP	ABINASH ROUTRAY
147	1535/2021 WP(C)/26289/2020	BIKASH PARIDA-MP	ABINASH ROUTRAY
148	1536/2021 WP(C)/18629/2009	SHRI MAHAVIR DEV BIJ-MP	M/S.B.K.DAGARA, K.K.JENA
149	1541/2021 WP(C)/3098/2021	GAYATRI TRIPATHY-MP	JANAKI BALLAV SWAIN
150	1542/2021 WP(C)/3098/2021	GAYATRI TRIPATHY-MP	JANAKI BALLAV SWAIN
151	1543/2021 WP(C)/3104/2021	MADHUSMITA SWAIN-MP	BIDYADHAR PRADHAN
152	1544/2021	MANJIT KAUR SALUJA-MP	ASHIS KUMAR MISHRA

153	WP(C)/3105/2021 1545/2021	PADMA MAJHI-MP	ASIT KUMAR CHAUDHURY
154	WP(C)/3108/2021 1546/2021	DILIP KUMAR PATNAIK-MP	UMESH CHANDRA PATNAIK
155	WP(C)/3107/2021 1547/2021	DILIP KUMAR PATNAIK-MP	UMESH CHANDRA PATNAIK
156	WP(C)/3107/2021 1548/2021	AAYUSH JASORIA-MP	SAMIR KUMAR MISHRA
157	WP(C)/3112/2021 1549/2021	BATA KRUSHNA SAHOO-MP	JANAKI BALLAV SWAIN
158	WP(C)/3116/2021 1550/2021	RISHEET ACHARYA-MP	PRABODHA CH. NAYAK
159	WP(C)/1680/2021 1551/2021	M/S. BINU INDUSTRIES-MP	SOUMYA MISHRA
160	WP(C)/2248/2021 1552/2021	GAGAN BIHARI ROUSTRAY-MP	SAMIR KUMAR MISHRA
161	WP(C)/3117/2021 1553/2021	AJITAV SIPRANSU PRASAD-MP	JANAKI BALLAV SWAIN
162	WP(C)/3118/2021 1554/2021	RANGADHAR KHUNTIA-MP	PRAFULLA KUMAR MOHAPATRA
163	WP(C)/3119/2021 1555/2021	BIPIN BIHARI MALI-MP	KOUSIK ANANDA GURU
164	WP(C)/3121/2021 1556/2021	BICHITRA NANDA ACHARYA-MP	KOUSIK ANANDA GURU
165	WP(C)/3122/2021 1557/2021	RENUKA SAHU-MP	KOUSIK ANANDA GURU
166	WP(C)/3123/2021 1558/2021	DOREEN B.SCHNURR-MP	SUMAN MODI
167	WP(C)/36489/2020 1559/2021	NARENDRA NATH @ NARENDRA KUMAR SAHOO-MP	D.P.MOHANTY
168	WP(C)/3125/2021 1560/2021	SONUP ROUT-MP	P.K.MOHANTY
169	WP(C)/3126/2021 1561/2021	PRAMOD CHINARA-MP	AMIT PRASAD BOSE
170	WP(C)/3136/2021 1562/2021	B.GANGAMA@ GANGAMMA-MP	JUGALA KISHORE PANDA
171	WP(C)/3137/2021 1563/2021	BRUNDABATI BHOI-MP	SUBHASREE MOHANTY
172	WP(C)/3140/2021 1564/2021	BUS SYNDICATE, BHADRAK-MP	prafulla kumar rath
173	WP(C)/16379/2020 1565/2021	GOLEKH BEHERA-MP	ASHOK KUMAR SARANGI
174	WP(C)/3142/2021 9/2021	LINA HARICHANDAN-MP	
175	MATA/170/2015 23/2021	RANJUKTA MISHRA-MP	
176	FAO/283/2020 49/2021	BIRENDRA KUMAR BISWAL-MP	
177	CONTC/5504/2020 95/2021	TOPHAN BISOI-MP	
178	BLAPL/8322/2016 96/2021	REBATI JENA-MP	
179	BLAPL/6396/2020 102/2021	DIBYA RANJAN MAHARANA@SINU-MP	ASUTOSH TRIPATHY
180	ABLAPL/5547/2018 103/2021	JANMEJAYA ROUT-MP	
181	ABLAPL/14889/2020 104/2021	BICHITRA @ BICHITRANANDA ROUL-MP	
182	ABLAPL/14890/2020 105/2021	SUDARSAN BAG@SUDARSHAN BAGHA-MP	
183	CRLMC/875/2020 105/2021	BIDYADHAR BEHERA-MP	
	ABLAPL/14055/2020		

184	106/2021 ABLAPL/15344/2020	SUBASH SENAPATI-MP	
185	107/2021 ABLAPL/15877/2019	HAPPY PATRA @ SUKANTA CHHOTARAY-MP	
186	108/2021 ABLAPL/15292/2020	DANEI PRADHAN @ JANARDAN PRADHAN-MP	
187	1492/2021 WP(C)/1997/2012	SHYAMA SUNDAR PADHI-MP	
188	1493/2021 WP(C)/29462/2020	KHIRODA KUMAR MISHRA-MP	
189	1494/2021 WP(C)/29205/2020	DIBAKAR ROUT-MP	
190	1495/2021 WP(C)/29234/2020	SURENDRA KUMAR SWAIN-MP	
191	1496/2021 WP(C)/35201/2020	M/S. S.K.PLASTICS, CUTTACK-MP	
192	1505/2021 WP(C)/35526/2020	BALARAM DASH-MP	
193	1506/2021 WP(C)/16856/2020	SWAPNENDU PATTNAYAK @ PATTNAIK-MP	BANSHIDHAR BAUG
194	1537/2021 WP(C)/1800/2021	HAIMABATI BEHERA-MP	
195	1538/2021 WP(C)/1801/2021	PRATIMA RAITA-MP	
196	1539/2021 WP(C)/1802/2021	MAHESWAR BEHERA-MP	
197	1540/2021 WP(C)/1803/2021	ASHOK KUMAR BEHERA-MP	